

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:917  
ANSWERED ON:25.11.2009  
COAL SUPPLY TO POWER COMPANIES OF MAHARASHTRA  
Ahir Shri Hansraj Gangaram

**Will the Minister of COAL be pleased to state:**

- (a) whether the Power Generation Company owned by the State Government of Maharashtra has requested for the supply of additional coal for expansion of their thermal plants;
- (b) if so, the details thereof;
- (c) whether the State Government of Maharashtra has requested for allocation of coal mines from the Western Coalfields Limited to Maharashtra; and
- (d) if so, the details thereof and the action taken by the Union Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (INDEPENDENT CHARGE) AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Mahagenco had applied for allocation of coal on "Tapering basis" for meeting the requirements of expansion projects of their thermal power plants in the range of 0.3 Million Tonnes per annum to 4.8 Million Tonnes per annum during 2010-11 and upto 2014-15, till the captive coal blocks allocated to them start meeting their coal requirements. The request of Mahagenco was considered by the Standing Linkage Committee in its meeting held on 2.8.2007 and the Committee approved grant of Letter of Assurance (LOA) to Mahagenco on "tapering basis" to the tune of maximum quantity of 2 Million Tonnes per annum keeping in view actual requirement / shortfall from captive mines.

(c): No, Sir.

(d): Does not arise, in view of reply to part (c) above.